

COURT-II

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

IA No. 198 of 2016 in Appeal No. 301 of 2015

Dated: 3rd March, 2017

In the matter of:

Tata Power Delhi Distribution Ltd.

... Appellant(s)

Vs.

Delhi Electricity Regulatory Commission

... Respondent(s)

Counsel for the Petitioner(s) :

Counsel for the Respondent(s) :

ORDER

Since, the post of Judicial Member is lying vacant and the process of selection of new Judicial Member is yet to be completed, the Court could not assemble today.

As agreed by the parties, the matter is listed for hearing on **11.05.2017.**

For Court Master

suman